

- (ii) The individual States are free to operate the rebate schemes at any time during the year and the period of rebate may be broken up into durations of not less than 7 days each.
- (iii) The rebate periods or days approved must be the same within each particular State. These periods may, however, vary for different States depending on local festivals etc.
- (iv) Central Government's share of rebate on retail sales would be limited to Rs. 50/- in the case of sale of Cotton Handlooms/ Rs. 100/- in the case of Silk Handlooms/Rs. 150/- in the case of Woollen Handlooms or 10 per cent of the value of a retail transaction, whichever is less.
- (v) The rebate will not be applicable on sales of Janta Cloth and readymade garments.
- (vi) The rebate will be applicable only on the sales from regular outlets, i.e. outlets which operate throughout the year, as well as National Handloom Expos, organised and approved by the Office of the Development Commissioner for Handlooms.

The above scheme is on year to year basis and the Government of West Bengal is operating this scheme since its inception.

Federation of Indian Chambers of Commerce and Industry Projected increase in Growth of Export

1735. SHRI DINESH SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry has projected an increase of about 18 per cent a year growth in exports ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir. According to FICCI's projections, imports during the period 1984-85 to 1989-90, will rise at a compound growth rate of 10 per annum. To match the import bill of this size, in their view, exports will have to increase by about 18 per annum at constant prices.

(b) In the Seventh Five Year Plan, exports are projected to rise by nearly 7 per cent per annum, at 1984-85 prices, in the Five year period (1985-90).

Release of Foreign Exchange to West Bengal Government for purchase of Aircraft for Flying Training

1736. SHRIMATI INDUMATI BHATTACHARYYA : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government have received any request from the Government of West Bengal for release of foreign exchange for purchasing aircrafts for flying training;

(b) if so, the details thereof;

(c) the steps taken/proposed;

(d) the reasons for delay, if any, in releasing foreign exchange; and

(e) the details of foreign exchange released for purchasing aircrafts for flying training in other States during the last two years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The Government of West Bengal has requested for release of foreign exchange of Rs. 4,73,450 for import of one Cessna 152 aerobat aircraft for the Flying Training Institute, Behala. It has not been possible to accede to this request due to constraints on foreign exchange resources.

(e) No foreign exchange has been released for purchasing aircraft for flying training to other States during the last 2 years.